

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (J)

CORAM: SHRI. CHARAN SINGH, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 15.07.2024 After Court Hall-I Hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	New IA (IBC)/1469/2024 in Company Petition IB/164/2021
NAME OF THE COMPANY	Pioneer Gas Power Ltd
NAME OF THE PETITIONER(S)	IFCI Ltd
NAME OF THE RESPONDENT(S)	Pioneer Gas Power Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1469/2024

Present: Mr. Ramanjaneyulu Gandluri, Resolution Professional.

This is an application filed by the Resolution Professional seeking extension of CIRP period which will expire on 16.07.2024, by 90 days, inter-alia, on the grounds that 13 prospective resolution applicants are holding negotiations to submit resolution plan. However, since the time now available for consideration is not sufficient, extension of time is sought. Keeping in view the submissions made, the CIRP period is extended by 90 days w.e.f., 17.07.2024. Accordingly, this application is allowed and disposed of.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)